

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.571/2007

Tuesday this the 18 th day of September, 2007.

CORAM:

**HONB'BLE MRS. SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

K.K.Soman,
Sr. Assistant Engineer (Civil)
Lakshadweep Harbour 'Works, Minicoy.Applicant

(By Advocate Shri M.V.Thampan)

Vs.

1. The Chief Engineer & Administrator,
Andaman Lakshadweep Harbour Works,
2. The Union of India, represented by
the Secretary, Ministry of Shipping,
Road Transport and High Ways,
Transport Bhavan,
1-Parliament Street, New Delhi -1.
3. The Chairman,
Departmental Promotion Committee,
Joint Secretary (Port),
Ministry of Shipping,
Road Transport and High Ways,
Transport Bhavan,
1-Parliament Street, New Delhi -1. Respondents

(By Advocate Shri P.J.Philip, ACGSC)

The application having been heard on 18.9.07
the Tribunal on the same day delivered the following:

ORDER

HONB'BLE MRS. SATHI NAIR, VICE CHAIRMAN

The applicant is working as Senior Assistant Engineer (Civil) in the Lakshadweep Harbour Works, Minicoy. He is aggrieved that he has not been considered for promotion to the post of Executive Engineer (Civil) against the 33 1/3 percentage quota earmarked for Diploma holders. The applicant has stated

that, he is the seniormost Assistant Engineer both among Diploma holders and Degree holders. He has submitted Annexures A-1& A-2 representations dated 27.7.07 and 22.8.07, which are still pending consideration.

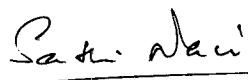
2. Counsel for applicant submits that, the applicant would be satisfied, if a direction is given to the 1st respondent, the Administrator, to dispose of the representation and take a decision within a short time, since he is due to retire on superannuation in October, 2007.

3. Accordingly, we direct the 1st respondent to consider the above representations of the applicant and to take a decision in this regard within a period of three weeks from the date of receipt of a copy of this order, under intimation to the applicant .

4. O.A. is disposed of as above at the admission stage. No costs.

Dated the 18 th September, 2007.


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN